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open Court.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH,  
ALLAHABAD.

Original Application No. 1773 of 1993

this the 12th day of April 2002.

HON'BLE MR. JUSTICE R.R.K. TRIVEDI, V.C.  
HON'BLE MR. C.S. CHADHA, MEMBER(A)

Baboo Lal Suman, a/a 57 years, s/o late Baba Presently  
working as Office Supdt., Office of the Divisional  
Railway Manager, N. Railway, Allahabad.

Applicant.

By Advocate : Sri A.K. Sinha.

Versus.

1. Union of India through the Chairman, Railway Board,  
Ministry of Railways, Rail Bhawan, New Delhi.
2. General Manager, Northern Railway, Baroda House,  
New Delhi.
3. Divisional Railway Manager, Northern Railway,  
Allahabad.

Respondents.

By Advocate : Sri Amit Sthalekar.

O R D E R (ORAL)

BY JUSTICE R.R.K. TRIVEDI, V.C.

This application has been filed challenging the  
selection for the post of Assistant Personnel Officer  
Class II ( APO in short ) held on 12.2.1984 and  
30.4.1984. It is not disputed that the applicant  
appeared in the written examination and viva voce test  
but he could not find place in the panel. He filed this  
O.A. challenging the aforesaid selection on 23.11.93  
i.e. after about nine years. The applicant felt  
aggrieved only when another person was given officiating  
chance to serve as APO and on objection of the applicant

the



the concerned person was immediately reverted back to his original post and selected person was appointed. It is stated that the applicant had already retired from service in the year 1994. In the circumstances we do not find any good ground to interfere with the selection. The application is accordingly dismissed. No order as to costs.

*Girish*  
Member(A) ✓

*L*  
V.C.

Girish/-